

57

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 57/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2017

NAME OF THE PARTIES: Shri Jackie Kakubhai Shroff  
V/s.  
M/s. Atlas Equifin Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	RAHUL CHITNIS	ADVOCATE	✓
2.	MANOJESH SHENDE	ADVOCATE	
PETITIONERS			

1. Dipan Merchant Senior Adv.	} Advocates for Resp. No. 1 & 2 1/3 J. V. Menon & Co.	✓
2. Amir Ali Sheikh		
3. Dipan Bhatt		

ORDER

TCP No.57/397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 14.11.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)